CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA 594/97

Dated Monday the 22nd day of November, 1999

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

- M.G.Madhavan Nair
 S/o K.G.Nair
 Foreman (Air Engineering)
 Naval Aeronautical Inspection Service Cochin-4.
- T.S.Sreenivasan
 S/o Sankaran T.K.
 Foreman (Air Engineering)
 Naval Air Technical School
 I.N.S.Garuda
 Cochin-4.
- 3. M.M.Marakkar S/o Meethiyan Senior Chargeman (Air Engineering) Naval Aircraft Yard (Kochi) Cochin-4.
- 4. M.N.Sukumaran S/o Narayanan Aircraft Mechnic (Air Engineering), H.S.I., Naval Aircraft Yard (Kochi)
- 5. K.N.Balan Pillai S/o Late Sankara Menon Aircraft Mechanic, H.S.II(Air Engineering) Naval Aircraft Yard (Kochi) Cochin-4.
 ...Applicants.

(By advocate Mr N.N.Sugunapalan)

Versus

- 1. Union of India, represented by Secretary to Government of India Ministry of Defence, New Delhi.
- Flag Officer Commanding-in-Chief Southern Naval Command, Headquarters Kochi-4.
- C.G.Ramadas, Ex.M.C.A.A.I., C/o M.C.Pillai Sreenilayam Karimulackal, Kommallur P.O. Alleppey Dist.

... Respondents.

(By advocate Mr Sunil Jose, ACGSC)

The application having been heard on 22nd November, 1999, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicants 1 to 5 who are Foremen, Senior Chargeman and Aircraft Mechanics have filed this application jointly

for a declaration that the first applicant alone is entitled to be promoted as Senior Foreman (AE) under respondents 1 and 2 at Cochin as per the Recruitment Rules in the next arising vacancy or any of the vacancies of Senior Foreman (AE) created under the respondents, and to quash Annexure A-4 in so far as respondents 1 & 2 propose to appoint the third respondent in the newly created post of Senior Foreman (Air Engineering).

- 2. When the application came up for final hearing today, learned counsel for the respondents stated that the first applicant has already been promoted as Senior Foreman (AE) with effect from February 1998 and that the grievance of the applicants, therefore, did not survive any longer. Learned counsel for the applicants taking note of the submission stated that the application may be closed.
- 3. The statement made on behalf of the counsel for respondents that the first applicant has already been promoted as Senior Foreman (AE) with effect from February, 1998 is 😥 recorded and the application is closed without any further directions. No order as to costs.

Dated 22nd November, 1999.

G RAMAKRÍSHNAN

ADMINISTRATIVE MEMBER

VICE CHAIRMAN

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Annexure referred to in this order:

A-4: True copy of the order No.C.S.3357/44 dated 31.3.97 issued by the 2nd respondent before the 1st applicant.